

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-76/2021/8313/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
Principal Judge, Family Court,
Barpeta.

Dated, Guwahati the ^{22nd} September, 2022.

Sub: **Station leave permission.**

Ref:- FCB/15/Admin/2022/726 dtd. 20.09.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 22.09.2022 till the morning of 23.09.2022**, has been granted. The Counsellor, Family Court, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/8314/A, dated

, 22-09-2022

Copy to:-

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) *Pdc.*